

Participatory Minor Irrigation Development Scheme

2583. DR. ARUN KUMAR SARMA:
Will the PRIME MINISTER be pleased to state:

(a) whether the 200 crore "Participatory Minor Irrigation Development Scheme" for Assam was sanctioned during 1997;

(b) whether it is a fact that the Government of Assam earmarked Rs. 12 crores in its annual budget for 1998-99 against this scheme;

(c) if so, the reason for a sudden retreat of the Ministry of advising the executing agency to implement it with loan from the NABARD;

(d) whether the Ministry has decided to review its decision considering huge loan burden of the Assam Government;

(e) if so, by when the scheme is likely to be operational through central assistance; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(SHRI SOMPAL): (a) and (b) No, Sir.

(c) to (f) Do not arise.

National Coastal Protection Project

2584. SHRI GURUDAS DAS
GUPTA:
SHRI J. CHITHARANJAN:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Coastal Protection and Development Advisory Committee (CPDAC) has prepared a Rs. 1600 crore National Coastal Protection Project (NCP) based on proposals received from States;

(b) if so, the details of the proposals received from different States and the project so prepared;

(c) whether the project was proposed to be financed by generating funds from the international agencies;

(d) if so, the details; and

(e) whether the international sanction slapped on India following the nuclear tests will affect the assistance from international agencies?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(SHRI SOMPAL): (a) As decided by the Beach Erosion Board (Renamed as Coastal Protection and Development Advisory Committee-CPDAC), all coastal States have been asked by the Central Government for furnishing proposals regarding construction of works at vulnerable stretches of coastline in their respective states for inclusion in the consolidated National Coastal Protection Project (NCP) being prepared by the Central Water Commission of Ministry of Water Resources.

(b) Proposals for inclusion in the NCP have been received from Gujarat (Rs. 35.00 crore), Goa (Rs. 10.5 crore), Karnataka (Rs. 150 crore), Kerala (Rs. 346 crore), Tamil Nadu (Rs. 2.47 crore), Andhra Pradesh (Rs. 2.76 crore), Orissa (Rs. 670 crore) and West Bengal (Rs. 224.80 crore). The proposals received from Gujarat, Kerala and Karnataka have been found to be in order for inclusion in the NCP. Proposals received from remaining States have been returned to the States with observation for compliance. Pondicherry and Maharashtra have not submitted a proposal.

(c) and (d) Government of India has not identified any agency for funding the above programme.

(e) Does not arise.